COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 203 OF 2016

Dated: 13th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Indian Wind Power Association (IWPA)

.... Appellant(s)

Vs.

Eastern Power Distribution Co. of Andhra Pradesh Ltd. & Anr.

Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta

Mr. Kumar Mihir

Counsel for the Respondent(s) : Ms. Prerna Singh

Mr. Gautam Prabhakar for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.11.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd